

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH

Date :12th February, 2019
Time :10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 145/2017 (CZ)	BalavanaSinh Vs. State of Madhya Pradesh &Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 to 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. AjitSinhBarooa, Adv.
2.	Original Application No. 25/2018 (CZ)	Vinay Ruthia Vs. Smt. SushmaNarang&Ors.	Mr. Rohit Sharma, Adv. for Applicant Mr. Apoorv Pandey, Adv. for R-1 to 4 Ms. ParulBhadora, Adv. for MPPCB Mr. Sachin K. Verma, Adv. for R-5
3.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan &Ors.	Ms. ZubiaSajid& Mr. VivekChoudhary, Adv. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan
4.	Original Application No. 41/2018 (CZ) (M.A. No. 120/2018 & M.A. No. 121/2018)	JaimanglamJabali Foundation Vs. State of M.P. &Ors.	Mr. Ajit Singh, Adv. for Applicant Mr. Sachin K. Verma, Adv. for R-1, 2, 6 & 8 Ms. ParulBhadoria, Adv. for R-5 Mr. V. K. Shukla, Adv. for R-3 & 4 Mr. Vijay Laxmi, Adv. for R-7
FOR HEARING			
5.	Appeal No. 07/2016 (CZ) WITH	LaxmiChouhan Vs. Union of India &Ors.	Mr. Saurabh Sharma, Adv. for Appellant Mr. Om Shankar Shrivastava, Adv. Mr. Siddharth Chauhan, Adv. for State of CG Mr. Vishal Bhatnagar, Adv. for R-3 Ms. ParulBhadoria, Adv. for CECB
6.	Appeal No. 233/2018 (M.A. No. 1458/2018 & M.A. No. 1459/2018)	LaxmiChouhan Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Om S. Shrivastava, Adv. for R-1 Mr. Vishal Bhatnagar, Adv. for R-3 Mr. Siddharth Chauhan, Adv. for State of CG

7.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. &Ors.	Mr. SambhavSagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. ParulBhadora, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF& CC Mr. Deepesh Joshi, Adv. for R-8
8.	Original Application No. 458/2018 (Earlier O.A. No. 195/2014 (CZ))	Sanjeev Dutta Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Siddharth Chauhan, adv. Mr. Om S. Shrivastava, Adv. for MoEF
CASE AT SR. NO. 9 WILL BE TAKEN-UP ON 14.02.2019 FOR HEARING			
9.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. &Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr.Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for CG Ms. ParulBhadoria, Adv. for CECB

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